

URGENT / BY SPEED POST

F.No. A-23020/04/2012-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise and Customs)

New Delhi, the 27th February, 2013

To,

All Chief Commissioners and Director Generals under CBEC.

Subject:- Revised Seniority List of Assistant Commissioners of Customs and Central Excise (Group A of IRS (C&CE) appointed up to 1996-97.

Sir / Madam,

I am directed to say that a revised draft Seniority List of Assistant Commissioners of Customs and Central Excise appointed / promoted up to the vacancy year 1996-97, based on the review DPC held on 2nd January 2013 by UPSC against the quota of vacancies for Customs Appraisers in respect of the vacancy years 1980 to 1996-97, was issued vide circular of even number dated 5th February, 2013.

2. Representations received up to 20th February, 2012, i.e the date mentioned in this Department's Circular of even number dated 5th February, 2013 for submission of objections / factual error on the draft revised seniority list, have been considered carefully. The revised seniority list of Assistant Commissioner of Customs and Central Excise appointed / promoted up to the vacancy year 1996-97 as approved by Board is posted in the website of CBEC www.cbec.gov.in under the heading 'Departmental Officers'.

4. This Seniority List will be subject to outcome of Writ Petition No. 4855 of 2004 filed by the Promotee Custom Appraisers' Association pending before the Hon'ble High Court of Bombay and any other related court cases.

5. It is requested that the revised Seniority List of Assistant Commissioners of Customs and Central Excise appointed / promoted up to vacancy year 1996-97 may be duly circulated to all the concerned officers immediately.

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6. It is also requested that, details of the officers, included in the revised seniority list, viz. name, date of birth, category (SC/ST), date of appointment, date of retirement, date of voluntary retirement, date of death and other relevant details, if any, may be got verified from the service records available in the Commissionerates and changes noticed if any may please be **intimated to ADG (HRM), DG HRD.**
7. A line in confirmation of the circulation of the seniority list and verification of the personal details from the service records may be sent to ADG (HRM), DG HRD.
8. This may please be accorded **'TOP PRIORITY'**.

Yours faithfully,



(Joseph Antony)

Under Secretary to the Government of India

Copy to:

DG (Systems), CBEC, New Delhi - It is requested that this Circular along with the Revised Seniority List may please be posted on the official website of CBEC www.cbec.gov.in under the heading **'Departmental Officers' urgently.**

ADG (HRM), DG, HRD.

Sr. PPS to Chairperson, CBEC/All Members of CBEC/ JS (Admn-EC)/DS (Ad.II)



(Joseph Antony)

Under Secretary to the Government of India